

Statement Showing the list of Civil & Criminal Cases are to be

taken up for hearing/argument on 14-12-2020

In The Court of D.P Kumara Swamy,

District Judge, Family court, Kalaburagi.

Sl. No.	Case No.	Stage of the case	Hearing date	Name of the advocate for appellant/petitioner accused	Name of the respondent advocate
First Session (11.AM. To 2.00PM)					
01.	M.C.226/2017	Evidence.	14-12-2020	S.B.Manure.	S.R.Alurkar.
02.	M.C.131/2019	Evidence.	14-12-2020	S.S.Saradagi.	Baburao.S.Mangane
03.	M.C.82/2019	Evidence.	14-12-2020	D.A.Deshpande.	V.M.Patil.
04.	M.C.188/2017	DNA.	14-12-2020	Malati.S.Reshmi	P.V.Deshpande
05.	M.C.134/2019	Cross.of.Pw1.	14-12-2020	B.A.Patil.	Suresh.Tengli
06.	M.C.272/2019	Obj.to.M/P.	14-12-2020	S.G.Boshke.	S.R.Alurkar.
07.	M.C.157/2017	Cross.of Pw1	14-12-2020	M.H.Acharya.	Malati.S.Reshmi
08.	M.C.135/2020	Hearing.	14-12-2020	K.A.Kalburgi.	—
09.	M.C.110/2019	Evidence.	14-12-2020	K.A.Kalburgi.	Sanjay.D.Patange.
10.	M.C.195/2020	Notice.	14-12-2020	S.M.Badiger.	—
Second Session (02.45pm to 05.45pm)					
01.	M.C.43/2020	Notice.	14-12-2020	Malati.S.Reshmi	--
02.	Civil.E.P.12/2020	Notice.	14-12-2020	Vijayalaxmi.M.	--
03.	CrI.E.P.404/2019	Balance.	14-12-2020	Kalyani.Doddamani	K.P.Nandagiri.
04.	CrI.Misc.262/2019	Evidence.	14-12-2020	Malati.S.Reshmi.	M.R.Hiremath
05.	CrI.Misc.160/2019	Evidence.	14-12-2020	P.S.Math.	Aejaz.Doddamani.
06.	CrI.Misc.213/2019	Evidence	14-12-2020	P.M.Singe.	K.M.Barma.
07.	CrI.Misc.274/2019	Evidence	14-12-2020	B.S.Mangane.	B.R.Biradar
08.	CrI.Misc.114/2017	Argument.	14-12-2020	Sarasijaa.Rajan.	M.M.Allur.
09.	CrI.Misc.147/2018	Evidence.	14-12-2020	G.E.Ankalgi.	—
10.	M.C.206/2018	Cross.of.Rw1	14-12-2020	K.Madan.Mohan.	K.C.J.

**District Judge,
Family Court, Kalaburagi.**